

families. The objective of SGSY is to provide income generating assets to a Swarojgari/ members of SHGs through a mix of subsidy by Government and credit by banks for improving income so as to cross poverty line.

Social auditing of NREGS

2113. SHRI R.C. SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that many social activists are demanding for social auditing of National Rural Employment Guarantee Scheme (NREGS);
- (b) if so, the details thereof; and
- (c) what problems Government may counter to allow social auditing in some States where the audit works are not being carried on by the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) Section 17 (2) of Mahatma Gandhi NREG Act provides that Gram Sabha shall conduct regular Social Audits of all the projects taken up within the Gram Panchayat. Vide Notification dated 31.12.2008, amendments have been made by the Government in para 13 of Schedule I of the Act providing for procedure for conduct of Social Audit. This procedure provides that the Social Audit shall be open to public participation. Any outside individual person apart from the Gram Sabha shall be allowed to attend the Social Audit as observers without intervening the proceedings of the Social Audit. All States have been asked to prepare their district wise social audit calendar. As per reports available, social audit calendar has been prepared by 573 districts and a total of 2.52 lakh social audits have been conducted in 1.94 lakh Gram Panchayats.

MNREGS fraud in U.P.

2114. SHRIMATI JAYANTHI NATARAJAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a major fraud has been detected in the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS) in Uttar Pradesh;
- (b) if so, the details thereof; and
- (c) the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Sh. Sanjay Dixit, Member of Central Employment Guarantee Council had made a complaint to the Ministry that Government of Uttar Pradesh has released Rs. 55.30 lakh under Mahatma Gandhi NREGA to a Non-Governmental Organization (NGO) named Sahkari Nirman Evam Vikas Ltd. which is a blacklisted NGO.